or recovery from sums due to the defaulting assessee elsewhere is taken. The provisions of Sections 142 of the Customs Act, 1962; Section 11 of the Central Excise Act, 1944; and Section 87 of the Finance Act, 1994 are being invoked.

- (vi) Creation of a database containing details of all cases where action under Section142 of the Customs Act has been initiated, to enable necessary monitoring.
- (vii) Regular inspections of cases of arrears of revenue of the field formations are being undertaken and required action for recovery is being pointed out to the formations.
- (viii) Legislative amendments introduced in the Finance (No.2) Bill 2014 for payment of pre-deposit amount in the Ist & 2nd stage of appeals.

Status of bank accounts opened under PMJDY

509. SHRI PAVAN KUMAR VARMA: Will the Minister of FINANCE be pleased to state:

- (a) the number of accounts opened under the Pradhan Mantri Jan Dhan Yojana (PMJDY) since the scheme began;
- (b) of these, the number of pre-existing bank accounts of individuals labeled as Jan Dhan Yojana accounts;
- (c) the number of multiple accounts in the name of a single individual or entity calculated as separate accounts of the accounts claimed to have been opened; and
- (d) the number of Jan Dhan Yojana accounts which have thus far showed zero balance and no transactions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) Under Pradhan Mantri Jan-Dhan Yojana (PMJDY), 14.90 crore new accounts have been opened by Public Sector Banks (PSBs), Regional Rural Banks (RRBs) sponsored by them and major Private Sector Banks till 21.04.2015. This does not include those accounts opened before PMJDY which were allowed the facility of getting the RuPay Cards with an in-built accident insurance cover of ₹1.00 lakh and an overdraft facility of ₹ 5000/- after satisfactory operation in the account for some time.

(c) and (d) PSBs, RRBs and major Private Sector Banks have reported that 3.62 lakh accounts are multiple accounts within the same banks. 8.47 crore PMJDY accounts are zero balance accounts as on 21.04.2015.